

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Criminal Appeal No(s). 111-112/2018

RAM KUMAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 27-04-2018 These appeals were called on for hearing today.

For Appellant(s)

Mr. V. Ramasubramanian, AOR

For Respondent(s)

Mr Rajeev Kumar Dubey, Adv.

Ms. Pragati Neekhara, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Await original records from the High Court and Trial
Court. Reminder be issued.

List again on 26.7.2018.

KAPIL MEHTA
Registrar
27.04.2018

hj